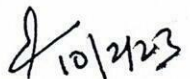


File No 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellant Tribunal
West Block-2 R.K.Puram New Delhi

Dated : 10 Feb 2023

Bench wise statement showing pendency, institution and disposal of appeals and stay application with year wise break up of appeals pending as on 01/02/2023 is circulated for information.


(S.K.Tiwari)
Deputy Registrar

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Computer Section

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of Jan, 2023				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	8829	1288	103	10014
MUMBAI	17994	149	328	17815
KOLKATA	10576	55	14	10617
CHENNAI	9105	21	27	9099
BANGALORE	9560	61	1	9620
AHMEDABAD	9351	99	185	9265
ALLAHABAD	2730	34	0	2764
CHANDIGARH	5634	63	10	5687
HYDERABAD	4731	14	4	4741
TOTAL	78510	1784	672	79622

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.02.2023.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1991	0	0	0	0	0	0	0	0	0
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	2	1	0	0	0
2003	0	0	0	7	5	0	0	0	0
2004	0	4	0	4	0	0	0	0	0
2005	12	2	0	0	0	1	0	2	0
2006	18	6	0	0	0	5	0	0	0
2007	9	2	0	7	3	5	1	3	0
2008	8	17	0	0	21	1	1	6	2
2009	44	44	134	3	73	20	14	9	25
2010	38	46	187	10	452	52	13	63	15
2011	57	94	520	65	476	89	16	207	47
2012	51	247	395	81	661	252	59	291	368
2013	90	762	474	563	680	825	45	425	295
2014	120	1109	567	925	940	912	69	532	363
2015	145	954	533	1160	911	886	110	441	270
2016	160	1564	918	1149	1106	976	95	351	471
2017	479	1694	828	1090	1003	759	111	531	558
2018	1154	2619	2058	1465	1028	1013	220	934	505
2019	1147	2155	1642	1052	394	961	283	597	320
2020	767	1329	573	435	224	616	481	364	331
2021	1998	2272	941	620	779	838	690	414	612

MONTHLY STATEMENT FOR THE MONTH OF JAN 2023 AS ON 01/02/2023

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
DELHI	4536	827	3375	91	8829	0	1226	14	27	1	1268	0	0	17	3	0	20	0	0	0	0	0	0	0
MUMBAI	7971	4192	5831	0	17994	27	57	4	44	0	105	2	11	3	30	0	44	0	0	0	0	0	0	0
KOLKATA	2949	3729	3898	0	10576	485	11	19	25	0	55	5	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3515	1862	3728	0	9105	12	6	6	9	0	21	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	1796	2133	5631	0	9560	12	5	22	34	0	61	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	2622	3946	2783	0	9351	7	2	65	32	0	99	1	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	952	643	1135	0	2730	71	4	5	25	0	34	1	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	1033	2312	2289	0	5634	164	9	23	29	0	61	5	0	2	0	0	2	0	0	0	0	0	0	0
HYDERABAD	1064	1197	2470	0	4731	3	5	0	9	0	14	2	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	26438	20841	31140	91	78510	781	1325	158	234	1	1718	16	11	22	33	0	66	0	0	0	0	0	0	0

1 Sanctioned strength of the Members is 33 and working strength is 25 as on 01.02.2023

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of Jan, 2023 for 30.5 days as under. (Details shown on the basis of leave applications submitted by the

Note :			
	1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Mr.Sanjiv Srivastava, Member (Technical)
	2 Sh. Anil Choudhary, Member (Judicial)	Nil	14 Dr. Suvendu Kumar Pati, Member(Judicial)
	3 Sh. S. K. Mohanty, Member (Judicial)	Nil	15 Sh. Ashok Jindal, Member (Judicial)
	4 Sh. Ramesh Nair, Member (Judicial)	Nil	16 Dr.. D.M. Misra, Member (Judicial)
	5 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	17 Sh. S.S.Garg, Member (Judicial)
	6 Sh. P. K. Choudhary, Member (Judicial)	5	18 Sh. Somesh Arora, Member (Judicial)
	7 Sh. Raju, Member(Technical)	2	19 Sh. R.Muralidhar, Member (Judicial)
	8 Sh. C.J. Mathews, Member(Technical)	Nil	20 Sh. P.A.Augustian, Member (Judicial)
	9 Sh. P. Venkata Subba Rao, Member (Technical)	Nil	21 Ms. Binu Tamta, Member(Technical)
	10 Sh. P. Dinesha, Member(Judicial)	Nil	22 Sh. A.G.Shakkarwal, Member(Technical)
	11 Sh. Ajay Sharma, Member(Judicial)	1	23 Sh.C.L. Mahar, Member (Technical)
	12 Ms. Rachna Gupta, Member(Judicial)	0.5	24 Ms. Hemambika R. Priya, Member (Technical)
			25 Mr. Vasa Sheshagiri Rao, Member (Technical)

**TRANSFERED TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	30	8	40	25	103	0	5732	850	3365	67	10014	0
0	0	0	0	0	0	141	123	64	0	328	4	7898	4076	5841	0	17815	25
0	0	0	0	0	0	1	6	7	0	14	0	2959	3742	3916	0	10617	490
0	0	0	0	0	0	15	4	8	0	27	0	3506	1864	3729	0	9099	12
0	0	0	0	0	0	0	1	0	0	1	0	1801	2154	5665	0	9620	12
0	0	0	0	0	0	35	104	46	0	185	0	2589	3907	2769	0	9265	8
0	0	0	0	0	0	0	0	0	0	0	0	956	648	1160	0	2764	72
0	0	0	0	0	0	1	8	1	0	10	0	1041	2329	2317	0	5687	169
0	0	0	0	0	0	2	2	0	0	4	0	1067	1195	2479	0	4741	5
0	0	0	0	0	0	225	256	166	25	672	4	27549	20765	31241	67	79622	793

S.K. Tiwari
 (S.K.Tiwari)
 Deputy Registrar.